NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : NECTAR

NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

escent for Doglicent

D. JAWAHAN

B. madesta wusant

Corunsa Sus Restingent

ORDER

Counsel for both the parties present and submitted that the settlement talks are in progress. They prayed for time. At request, time is enlarged. Put up on 22.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)